

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER
PRODUCTS' MEETING NO. 42/08 HELD ON 27.02.2008 UNDER CHAIRMANSHIP
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **42/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **27.02.2008** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri G. Seetharam Reddy, Joint DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC

2.1 Committee, after deliberations, approved following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures. Although ITC (HS) Codes indicated in some cases were not pertaining to Chapters 39, and 40 of ITC (HS) Classification, yet Committee considered such cases because these belonged to 'Plastic & Rubber Products' category.

MANUAL CASES

2.1.1	Case No. A-578	SOLOCARE MEDICALS PRIVATE LTD.	HQ F. No. 01/87/050/559/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated: 27.02.2008	Adv. Lic. No. 0410091405 Dated 08.10.2007	RLA F. No. 04/24/040/227/AM08	

Application: Request is for adhoc norms for following:

Sl.No	EXPORT ITEM	Qty
1.	Disposable syringes 3ml with needle	2270000.000 No
2.	Disposable syringes 5ml with needle	780000.000 No.
Sl.No	IMPORT ITEM	Qty
1.	High density polyethylene general purpose injection moulding grade	4293.840 kg
2.	Polypropylene Random copolymer injection moulding grade	5109.400 kg
3.	Bulk disposable Needles unsterile	3050000.000 No.

4.	<i>Paper 60 gsm Bleached</i>	902.360 kg
5.	<i>Paper 180 gsm unbleached</i>	1777.270 kg
6.	<i>LDPE Plastic film natural</i>	1186.940 kg
7.	<i>Coated white board</i>	3542.570 kg

Decision: With D/o C&PC OM No. 46011/168/2003-PC.II dated 27.04.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Disposable 2ml/5ml Syringes With Needle	1 kg	1. HDPE Granules	Net Content in Export Product + 1% Wastage
		2. Polypropylene Granules	Net Content in Export Product + 1% Wastage
		3. Relevant Needles	Net + 1% Wastage
		4. Packing Material	As per Packing Policy

2.1.2	Case No. A-581	GARGI ENTERPRISE	HQ F. No. 01/87/162/227/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0710038451 Dated 13.06.2005	RLA F. No. 07/24/040/00158/AM06	

Application: Request is for adhoc norms for following:

<i>Sl.No</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
1.	<i>Plastic Plstic moulded components (Parts of Electronic Grade) Cover for TIPO-1 Cover for TIPO-2 Locking Strip-Plastic Box 4 Modufree DIN 4</i>	<i>30000 No. 30000 No. 5000 Sets</i>
<i>Sl.No</i>	<i>IMPORT ITEM</i>	<i>Qty</i>
1.	<i>PC/ABS Alloy Flame Retardent)</i>	<i>7500 kg</i>

Decision: With D/o C&PC OM No. 46011/94/2005-PC.II dated 06.11.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Moulded Components	1 kg	PC/ABS Alloy	Net Content in Export Product + 5% Wastage

2.1.3	Case No. A-582	MARUTI TECHNO RUBBER P LTD	HQ F. No. 01/87/050/573/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0510213573 Dated 14.12.2007	RLA F. No. 05/24/040/707/AM08	

Application: Request is for adhoc norms for following:

<i>Sl.No</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
1.	Expansion & Contrstuction joint made out of PVC Nitrile blend TC heat Resistant	60000.000 No.
<i>Sl.No</i>	<i>IMPORT ITEM</i>	<i>Qty</i>
1.	PVC Resin TC suspension grade quliat standard	8400.000 kg
2.	Nitriles Butadiene Rubber (NBR) TC Heat resistant Quality	19740.000 kg
3.	Rubber Chemicals & Acceierators TC Non Staining Quality Standard	960.000 kg
4.	D.O.P TC Softner Qulaity Standard	18900.000 kg

Decision: With D/o C&PC OM No. 46011/14/2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expansion & Contraction Joint made out of PVC – NBR Blend	1 kg	1. PVC Resin (Suspension Grade)	0.140 kg
		2. Nitrile Butadiene Rubber (NBR)	0.329 kg
		3. Di-Octyl Phthalate	0.315 kg
		4. Rubber Chemicals & Accelerators	0.016 kg

2.1.4	Case No. A-589	ITCO INDUSTRIES LTD	HQ F. No. 01/83/050/6/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0710051690 Dated 18.05.2007	RLA F. No. 07/24/040/112/AM08	

Application: Request is for adhoc norms for following:

<i>Sl.No</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
1.	Tube Filling Compound Grade : ITCOGEL T250	17680.000 kg
2.	Tube Filling Compound Grade : ITCOGEL T200	4080.000 KG
3.	Tube Filling Compound Grade : ITCOGEL C400	20160.000 KG
<i>Sl.No</i>	<i>IMPORT ITEM</i>	<i>Qty</i>

1.	<i>Base oil</i>	<i>36146.500 No.</i>
2.	<i>Thermoplastic elastomer</i>	<i>2203.880 kg</i>
3.	<i>Antioxidant</i>	<i>318.400 kg</i>
4.	<i>Polyalphaolefin</i>	<i>2040.000 kg</i>
5.	<i>Hydrocarbon Rubber</i>	<i>504.000 kg</i>
6.	<i>Fumed Silica</i>	<i>1008.000 kg</i>

Decision: With D/o C&PC OM No. 46011/218/2004-PC.II dated 17.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Grade ITCOGEL T 250 Tube Filling Compound	1 kg	1. Base Oil	0.8870 kg
		2. Thermoplastic Elastomer	0.1010 kg
		3. Antioxidant	0.0100 kg
Grade ITCOGEL T 200 Tube Filling Compound	1 kg	1. Polyalphaolefin	0.5000 kg
		2. Base Oil	0.3825 kg
		3. Thermoplastic Elastomer	0.1025 kg
		4. Antioxidant	0.0100 kg
Grade ITCOGEL C 400 Flooding Compound	1 kg	1. Base Oil	0.9200 kg
		2. Hydrocarbon Rubber	0.0250 kg
		3. Fumed Silica	0.0500 kg
		4. Antioxidant	0.0050 kg

2.1.5	Case No. A-592	PADMANABH ALLOYS & POLYMERS LTD	HQ F. No. 01/81/162/460/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 5210021732 Dated 21.06.2007	RLA F. No. 52/80/040/3/AM08	

Application: Request is for adhoc norms for following:

Sl.No	EXPORT ITEM	Qty
1.	<i>65% Mineral filled PPHP Compound Grade P 1265 XT</i>	<i>15000.000 kg</i>
Sl.No	IMPORT ITEM	Qty
1.	<i>Polypropylene Homopoluymmer (PPHP) Granules</i>	<i>5250.000 kg</i>
2.	<i>Calcium Carbonate</i>	<i>1874.000 kg</i>

Decision: With D/o C&PC OM No. 46011/162/2006-PC.II dated 12.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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65% Mineral Filled PPHP Compound Grade P 1265 XT (containing 35 +/- 1% PPHP)	1 kg	1. Polypropylene Homopolymer (PPHP) Granules	0.3500 kg
		2. Calcium Carbonate	0.1249 kg

2.1.6	Case No. A-593	GARGI ENTERPRISES	HQ F. No. 01/80/162/1084/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0710053303 Dated 12.09.2007	RLA F. No. 07/24/040/424/AM08	

Application: Request is for adhoc norms for following:

<i>Sl.No</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
1.	Plastic components made of PC/ABS grade : Lupoy GP 5008BF Code: E 0319 S With Metal Inserts (No. metal inserts for item No. 3) 1) TIPO – 1 Cover – 24868 Nos containing net content of 72.4 grams of import item 2) TIPO-2 Cover 57600 Nos Containing net content of 121 grams of import item 3) TIPO 2 RIC COVERS – 5888 Nos containing net content of 128.6 grams of import item	88356.000 No.
<i>Sl.No</i>	<i>IMPORT ITEM</i>	<i>Qty</i>
1.	PC/ABS – Lupoy GP5008BF Code: E0319S	10000.000 kg

Decision: With D/o C&PC OM No. 46011/94/2005-PC.II dated 06.11.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Components made of PC/ABS	1 kg	PC/ABS Alloy	Net Content in Export Product + 5% Wastage

2.1.7	Case No. A-594	PIDILITE INDUSTRIES LTD	HQ F. No. 01/87/050/623/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 310414317 Dated 03.01.2007	RLA F. No. 03/95/040/868/AM07	

Application: Request is for adhoc norms for following:

<i>Sl.No</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
.		

1.	<i>Acrylate copolymer in powder form (kondicryl PRL 166)</i>	10400.00 kg
SL.No	IMPORT ITEM	Qty
1.	<i>Methyl Methacrylate</i>	5087.68 kg
2.	<i>N Butyl Methacrylate</i>	5087.68 kg

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 10.02.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylate Copolymer in Powder Form (Kondicryl PRL 166)	1 kg	1. Methyl Methacrylate	0.4892 kg
		2. N. Butyl Methacrylate	0.4892 kg

2.1.8	Case No. A-597	HENKEL CAC P LTD	HQ F. No. 01/87/050/569/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310451215 Dated 22.11.2007	RLA F. No. 03/94//040/847/AM08	

Application: Request is for adhoc norms for following:

SL.No	EXPORT ITEM	Qty
1.	<i>Polyurethane Resin Containing 100% Resin</i>	85000.000 kg
2.	<i>Polyester Resin Containing 100% Resin</i>	68000.000 kg
SL.No	IMPORT ITEM	Qty
1.	<i>Polypropylene Glycol</i>	18105.000 kg
2.	<i>Diethylene Glycol</i>	1275.000 kg
3.	<i>Diphenyl Methane 4,4 Diisocyanate</i>	29580.000 kg
4.	<i>Toluene Di isocyanate</i>	16915.000 kg
5.	<i>Toluene Anhydride</i>	20604.000 kg
6.	<i>Diethylene Glycol</i>	24344.00 kg

Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 09.02.2007 read with their OM No. 46011/11/2006-PC.II dated 11.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin containing 100% Resin	1 kg	1. Polypropylene Glycol	0.213 kg
		2. Castor Oil	0.225 kg
		3. Diethylene Glycol	0.015 kg
		4. Diphenyl Methane 4, 4 Di isocyanate	0.348 kg
		5. Toluene Di isocyanate	0.199 kg

Polyester Resin containing 100% Resin	1 kg	1. Phthalic Anhydride	0.303 kg
		2. Castor Oil	0.400 kg
		3. Diethylene Glycol	0.358 kg

2.1.9	Case No. A-598	HENKEL CAC P LTD	HQ F. No. 01/87/050/561/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310447685 Dated 24.10.2007	RLA F. No. 03/94/040/731/AM08	

Application: Request is for adhoc norms for following:

<i>Sl.No</i>	<i>EXPORT ITEM</i>	<i>Qty</i>
1.	<i>Prepared Adhesives Based on Plastics (Two Component Laminating Adhesives) Adhesive (Polyurethane Resin Containing 100% Resin)</i>	<i>85000.000 kg</i>
2.	<i>Adhesives (Polyester Resin Containing 100% Resin)</i>	<i>68000.000 kg</i>
<i>Sl.No</i>	<i>IMPORT ITEM</i>	<i>Qty</i>
1.	<i>Polypropylene Glycol</i>	<i>18105.000 kg</i>
2.	<i>Diethylene Glycol</i>	<i>1275.000 kg</i>
3.	<i>Diphenyl Methane 4,4 Di isocyanate</i>	<i>29580.000 kg</i>
4.	<i>Toluene Di isocyanate</i>	<i>16915.000 kg</i>
5.	<i>Phthalic Anhydride</i>	<i>20604.000 kg</i>
6.	<i>Diethylene Glycol</i>	<i>24344.000 kg</i>

Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 09.02.2007 read with their OM No. 46011/11/2006-PC.II dated 11.02.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin containing 100% Resin	1 kg	1. Polypropylene Glycol	0.213 kg
		2. Castor Oil	0.225 kg
		3. Diethylene Glycol	0.015 kg
		4. Diphenyl Methane 4, 4 Di isocyanate	0.348 kg
		5. Toluene Di isocyanate	0.199 kg
Polyeste Resin containing 100% Resin	1 kg	1. Phthalic Anhydride	0.303 kg
		2. Castor Oil	0.400 kg
		3. Diethylene Glycol	0.358 kg

2.1.10	Case No. A-603	BLS POLYMERS	HQ F. No.	Status:
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		LTD;	01/87/050/319/AM08/DES-VII	Approved
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0510204140 Dated 28.05.2007	RLA F. No. 05/24/040/139/AM08	

Application: Request is for adhoc norms for following:

<i>Sl.No</i>	<i>Export Item</i>	<i>Qty</i>
1.	LT-XLPE Compound Granules	50.000 MT
2.	HT-XLPE Compound Granules	10.000 MT
3.	Semi C Conducting Compound Granules	5.000 MT
<i>Sl.No</i>	<i>Import Item</i>	<i>Qty</i>
1.	LDPE / LLDPE Granules	61.445 MT
2.	Vinyl Trimethoxy Silane Liquid	0.720 MT
3.	Dicumyl Peroxide Crystalline Powder	0.060 MT
4.	Irganox Powder	0.130 MT
5.	Ethylene Vinyl Acte (EVA) Granules	2.935 MT
6.	Carbon Black Powder	1.660 MT

Decision: With D/o C&PC OM No. 46011/99/2006-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
HT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
Semiconducting Compound Granules (containing 57 +/- 1% EVA, 32 +/- 1% Carbon Black, and 10.5 +/- 1% LLDPE content)	1 kg	1. LLDPE Granules	0.109 kg
		2. EVA Granules	0.587 kg
		3. Carbon Black	0.332 kg
		4. Irganox	0.002 kg

ONLINE CASES

3	Case No.:77/23/82- ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY	Meet No/Date:42/87- ALC1/2007	Status: Approved
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	HINDUSTHAN SEALS LTD.)	27.02.2008	
HQ File : 01/82/050/00595/AM07/	RLA File : 02/24/040/00089/AM07/	Lic.No/Date:021009169 3 24.07.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- Lacquers and Varnishes Internal Lacquer Organsol Liquid	40000.000	K.G	3560000.00	80000.00 US\$
			Total	3,560,000.00	80,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Resin Resin	16000.000	K.G	2848000.00	64000.00 US\$
2	Dio Octyl Phthalate (DOP) Phthalate Plasticiser	2800.000	K.G	249200.00	5600.00 US\$
3	Micronised PTEE/PE modified PE Wax Wax Powder	800.000	K.G	249200.00	5600.00 US\$
			Total	3,346,400.00	75,200.00

Decision: With D/o C&PC OM No. 46011/45/2007-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Internal Lacquer Organsol Liquid (Solid Content 55 +/- 2%)	1 kg	1. PVC Resin	0.40 kg
		2. Di-Octyl Phthalate	0.07 kg
		3. Micronized PTFE Wax Powder	0.02 kg

18 Case No.:1/17/87-
ALC1/2007

Party Name:STYLO
TABLEWARES

Meet No/Date:42/87-
ALC1/2007
27.02.2008

Status:
Approved

HQ File :
01/87/050/01074/AM07/

RLA File :
24/24/040/00034/AM07/

Lic.No/Date:2410018521
02.03.2007

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLES OF MELAMINE	41905.000	K.G	5014000.00	109000.00 US\$
			Total	5,014,000.00	109,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MELAMINE COMPOUND W-5309 (LY-5065)	45000.000	K.G	2795130.00	60764.00 US\$
2	MELAMINE RESIN CT-6005	1800.000	K.G	111805.00	2430.00 US\$
3	MELAMINE RESIN CT-6004	2500.000	K.G	155285.00	3376.00 US\$
4	PLAIN PAPER W-31420 WL, 45 +/- 2 g/m2, 530 X 730 mm	140.000	None	167900.00	3650.00 US\$
			Total	3,230,120.00	70,220.00

Decision: With D/o C&PC OM No. 46011/120/2006-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles of Melamine (Decorative serving trays/coasters/trivet/Crockery)	1 kg	1. Melamine Compound (W 5309)	1.0611 kg
		2. Melamine Resin (CT 6005)	0.0429 kg
		3. Melamine Resin (CT 6004)	0.0460 kg

		4. Plain Paper (Mela mine Foil Paper 45 +/- 2 gsm)	0.00334 Ream (1 Ream contains 500 sheets of 530x730 mm plain paper)
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28	Case No.: 35/8/87- ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Approved
	HQ File : 01/87/050/00023/AM08/	RLA File : 08/24/040/00323/AM07/	Lic.No/Date:08100642 58 13.04.2007	Defer Date:
	Application: Request is for adhoc norms for following:			
29	SL.No.	EXPORT ITEM	Qty	
	1.	CPVC Pipes for Hot and Cold Water	24000.000 kg	
	SL.No.	IMPORT ITEM	Qty	
	1.	Chlorinated Polyvinyl Chloride/CPVC Resin	28800.000 kg	
Decision: With D/o C&PC OM No. 46011/56/2007-PC.II dated 08.02.2008, following adhoc norms are approved :				
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Chlorinated Polyvinyl Chloride (CPVC) Pipes for Hot & Cold Water	1 kg	Chlorinated Polyvinyl Chloride (CPVC) Compound Granules	1.05 kg

29	Case No.: 36/8/87- ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Approved
	HQ File : 01/87/050/00024/AM08/	RLA File : 08/24/040/00324/AM07/	Lic.No/Date:08100642 59 13.04.2007	Defer Date:
	Application: Request is for adhoc norms for following:			
30	SL.No.	EXPORT ITEM	Qty	
	1.	CPVC Fittings	28800.000 kg	
	SL.No.	IMPORT ITEM	Qty	
	1.	Chlorinated Polyvinyl Chloride/CPVC Resin	30240.000 kg	

Decision: With D/o C&PC OM No. 46011/56/2007-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Chlorinated Polyvinyl Chloride (CPVC) Pipe Fittings	1 kg	Chlorinated Polyvinyl Chloride (CPVC) Compound Granules	1.05 kg

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Case No.: 9/10/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Approved		
HQ File : 01/87/050/00093/AM08/	RLA File : 03/94/040/00071/AM08/	Lic.No/Date:03104290 04 10.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	2000.000	M.T	73600000.00	1600000.00 US\$
			Total	73,600,000.00	1,600,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	2200.0 00	M.T	70840000.0 0	1540000.00 US\$
			Total	70,840,000. 00	1,540,000.00
Decision: With D/o C&PC OM No. 46011/85/2006-PC.II dated 19.02.2008, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
PET Granules		1 kg	PET Flakes		1.03 kg

38	Case No.: 22/9/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Approved
	HQ File : 01/87/050/00091/AM08/	RLA File : 03/94/040/00063/AM08/	Lic.No/Date:03104290 02 10.05.2007	Defer Date:

Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	3000.000	M.T	110400000.00	2400000.00 US\$
			Total	110,400,000.00	2,400,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	3300.000	M.T	106260000.00	2310000.00 US\$
			Total	106,260,000.00	2,310,000.00
Decision: With D/o C&PC OM No. 46011/85/2006-PC.II dated 19.02.2008, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM	QTY	
PET Granules		1 kg	PET Flakes	1.03 kg	

40	Case No.:134/19/83-ALC1/2007		Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.		Meet No/Date:42/87-ALC1/2007 27.02.2008		Status: Approved	
	HQ File : 01/83/050/00848/AM08/		RLA File : 05/24/040/00282/AM08/		Lic.No/Date:051020663 6 23.07.2007		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)		FOB (Currency)
1	62/0- Rebound Bumper Part No. 22174475 Rubber Part (moulded)made with NBR Compound (Acrlyonitrile Butadiene Rubber Compound)		670000.000	Number	3537131.00		87770.00 US\$	
				Total	3,537,131.00		87,770.00	
	Sl.No.	IMPORT ITEM		Qty	UO	CIF (Rs.)	CIF (Currency)	

			M		
1	Rubber Compound (NBR) Acrylonitrile Butadiene Rubber Compound	14142.200	K.G	1611507.0 0	37476.90 US\$
			Total	1,611,507. 00	37,476.90

Decision: With DIPP letter dated 27.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rebound Bumper Part No. 22174475 Rubber Part (moulded) made with NBR compound (Acrylonitrile Butadiene Rubber Compound)	1 No. (0.0145 kg net)	Rubber Compound (Acrylonitrile Butadiene Rubber Compound)	0.016675 kg
NOTE: The above norms are only on one time basis.			

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Case No.:2/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Approved		
HQ File : 01/87/050/00341/AM08/	RLA File : 03/95/040/00524/AM08/	Lic.No/Date:03104410 82 28.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Colour Granules (made out of LDPE / LLDPE Prime Material) Commercial Grade	250.000	M.T	15375000.00	0.00 US\$
			Total	15,375,000.00	0.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LDPE / LLDPE Prime Material Commercial Grade	262.5 00	M.T	13453125.0 0	328125.00 US\$
			Total	13,453,125. 00	328,125.00

Decision: With D/o C&PC OM No. 46011/134/2007-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Coloured LDPE/LLDPE Granules (containing 5 +/- 1% Colour/Pigment)	1 kg	LDPE/LLDPE Granules	0.980 kg

2.2 Committee, after deliberations, approved to issue clarification in following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

2.2.1	Case No. A-584	PEEJAY RUBBER INDUSTRIES PVT. LTD., MATTOOR	HQ F. No. 01/87/162/547/AM08/DES-VII	Status: Approved
	NC No.: 42/08 Dated:27.02.2008	Clarification regarding SION A1701	RLA F. No. 10/21/040/113/AM08	

Application: This is a reference from RLA, Cochin seeking clarification whether both import items at 1(a) Synthetic Rubber SBR – 1502/1712 and 1(b) PBR against SION entry at Sl. No. **A1701** may be allowed.

Decision: Committee decided to clarify RLA, Cochin that both import items at 1(a) Synthetic Rubber SBR – 1502/1712 and 1(b) PBR against SION entry at Sl. No. **A1701** are allowed for quantities indicated against them in the aforesaid SION entry.

2.3 Committee, after deliberations, decided to close following cases under intimation to firm:

MANUAL CASES

2.3.1	Case No. A-602	GUALA CLOSURES (INDIA) PVT. LTD.	HQ F. No. 01/87/050/136/AM03/DES-VII	Status: Closed
	NC No.: 42/08 Dated:27.02.2008	NEW SION	Non-Refillable Tamper Evident Plastic Closures	

Application: Request is for fixation of new SION for export product ‘**Non-Refillable Tamper Evident Plastic Closures**’.

Decision: Committee discussed and decided that there is no need to fix new Standard Input Output Norms (SION) for export product '**Non-Refillable Tamper Evident Plastic Closures**' as general norms already exist at **H23, H25, H31** for 'articles made out of various plastics' and quantities of other import items are negligible.

2.4 Following applications were deferred:

MANUAL CASES

2.4.1	Case No. A-579	ASHA PENN COLOR PVT. LTD;	HQ F. No. 01/83/050/688/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310426664 Dated 13.04.2007	RLA F. No. 03/94/040/5/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

2.4.2	Case No. A-580	PLASTIC PRODUCTS ENTERPRISE	HQ F. No. 01/87/050/560/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0810068080 Dated 25.10.2007	RLA F. No. 08/24/040/122/AM08	

Application: Request is for fixation of adhoc norms:

Position: Deferred.

2.4.3	Case No. A-583	GLENROCK RUBBER PRODUCTS P LTD	HQ F. No. 01/87/050/572/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 1010028132 Dated 12.12.2007	RLA F. No. 10/24/040/149/AM08	

Application: Request is for fixation of adhoc norms.

Position: As per comments dated 27.02.2008 of DIPP, following details are to be called from firm:

i) Calculation Sheet to arrive at the quantity of import item asked for on the basis of each product formulation.

2.4.4	Case No. A-585	PRECIOUS PLASTO PACKING P LTD	HQ F. No. 01/87/050/567/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310454102 Dated 14.12.2007	RLA F. No. 03/95/040/502/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

2.4.5	Case No. A-586	PRECIOUS PLASTO PACKING P LTD	HQ F. No. 01/87/050/565/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310454098 Dated 14.12.2007	RLA F. No. 03/95/040/439/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

2.4.6	Case No. A-587	SRF POLYMERS LTD	HQ F. No. 01/87/050/568/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0410092138 Dated 19.11.2007	RLA F. No. 04/24/040/17/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

2.4.7	Case No. A-588	VISEN INDUCSTRIES LTD	HQ F. No. 01/87/050/566/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310454136 Dated 14.12.2007	RLA F. No. 03/95/040/875/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

2.4.8	Case No. A-590	LAFFANS PETROCHEMICALS LTD	HQ F. No. 01/83/162/166/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310433500 Dated 22.06.2007	RLA F. No. 03/95/040/111/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

2.4.9	Case No. A-591	SYNERGY POLY ADDITIVES PVT. LTD	HQ F. No. 01/83/162/167/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0510202765 Dated 20.04.2007	RLA F. No. 05/24/040/886/AM08	

Application: Request is for fixation of adhoc norms.

Position: Case pertains to Chemicals Division of D/o C&PC, and **a copy of application should be sent to Shri Jasbir Singh, Industrial Advisor** for their comments.

2.4.10	Case No. A-595	METRO TYRES LTD.	HQ F. No. 01/87/162/545/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Ref from RLA	RLA F. No. Adv-42/AM08/Lic/Ldh	

Application: This is a reference from RLA, Ludhiana forwarding therewith an application of firm stating that advance authorization is not issued to firm.

Position: Committee was informed that case has been inadvertently placed before Committee and needs to be withdrawn for seeking some clarification from RLA. However, Committee considered case and decided to seek following information/details from firm as per **comments dated 27.02.2008 of DIPP along with clarifications from RLA:**

- i) Total Number of Bicycle Nylon Tyres foldable to be exported;
- ii) Use of Zinc Ingots in manufacturing process;
- iii) If Zinc Ingots is to be converted into Zinc Oxide, then its conversion ratio;
- iv) Any facility to convert Zinc Ingots into Zinc Oxide;
- v) Past Production of item of export under reference and corresponding consumption of various raw materials duly certified by Chartered Account;

vi) Copy of any approved formulation from the buyer.

2.4.11	Case No. A-596	DAEJUNG MOPARTS P LTD	HQ F. No. 01/80/162/349/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0410089543 Dated 22.05.2007	RLA F. No. 04/24/040/68/AM08	

Application: Request is for fixation of adhoc norms.

Position: Committee decided to seek following information/details from firm as per comments dated 27.02.2008 of DIPP:

- i) **Wastage at each stage of manufacture with justification;**
 - ii) **Commercial value of wastage;**
 - iii) **Past production and corresponding consumption data duly certified by Central Excise.**
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2.4.12	Case No. A-599	TESA TAPES (INDIA) P LTD	HQ F. No. 01/87/050/571/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310447216 Dated 22.01.2007	RLA F. No. 03/95/040/729/AM08	

Application: Request is for fixation of adhoc norms.

Position: Copy of application to be sent to D/o C&PC.

2.4.13	Case No. A-600	TESA TAPES (INDIA) PVT. LTD.	HQ F. No. 01/83/162/883/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0310425425 Dated 02.04.2007	RLA F. No. 03/95/039/1649/AM07	

Application: Request is for fixation of adhoc norms.

Position: Reminder to be issued to firm to D/L dated 06.09.2007 issued to D/o C&PC.

2.4.14	Case No. A-601	J.K.TYRE & INDUSTRIES LTD	HQ F. No. 01/87/050/570/AM08/DES-VII	Status: Deferred
	NC No.: 42/08 Dated:27.02.2008	Adv. Lic. No. 0510211275 Dated 24.10.2007	RLA F. No. 05/24//040/593/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

ONLINE CASES

1	Case No.: 7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/82/050/01418/AM04/	RLA File : 04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:26.03.2008
Position: D/L No. 46011/52/2007-PC.II dated dated 03.08.2007 by D/o C&PC; final reminder is to be issued by DGFT.				

2	Case No.: 2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/85/050/00018/AM07/	RLA File : 04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:26.03.2008
Position: D/o C&PC has visited applicants' unit and report is to be considered by it.				

4	Case No.: 4/30/82-ALC1/2006	Party Name:MELZER CHEMICALS PVT. LTD	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/82/050/00933/AM07/	RLA File : 31/24/040/00200/AM07/	Lic.No/Date:3110026478 14.09.2006	Defer Date:26.03.2008
Position: Case pertains to Chemicals Division of D/o C&PC, and a copy of application should be sent to Shri Jasbir Singh, Industrial Advisor for their comments.				

5	Case No.: 3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/85/050/00145/AM07/	RLA File : 02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:26.03.2008
Position: D/L No. 46011/95/2007-PC.II dated 05.11.2007 by D/o C&PC; final reminder is to be issued by DGFT.				

6	Case No.: 5/43/87-ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00716/AM07/	RLA File : 05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:26.03.2008

Position: D/L No. 46011/96/2007-PC.II dated 12/20.12.2007 by D/o C&PC; reminder is to be issued by DGFT.

7	Case No.: 8/41/82-ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/82/050/01393/AM07/	RLA File : 05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:26.03.2008
	Position: D/L No. 46011/15/2007-PC.II dated 06.06.2007 by D/o C&PC; final reminder is to be issued by DGFT.			

8	Case No.: 9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/80/050/01120/AM07/	RLA File : 17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:26.03.2008
	Position: D/L No. 46011/219/2005-PC.II dated 17.12.2007 by D/o C&PC; final reminder is to be issued by DGFT.			

9	Case No.: 7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00892/AM07/	RLA File : 05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/52/2007-PC.II dated 03.08.2007 received and is under examination by D/o C&PC.			

10	Case No.: 17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00909/AM07/	RLA File : 05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/90/2006-PC.II dated 05.07.2007 followed by reminder dated 27.11.2007 by D/o C&PC, reminder is to be issued by DGFT.			

11	Case No.: 30/8/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00010/AM08/	RLA File : 22/24/040/00294/AM07/	Lic.No/Date:2210006465 02.02.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/52/2007-PC.II dated 03.08.2007 received and is under examination by D/o C&PC.			

12	Case No.: 12/49/81-	Party Name:PCI LTD.	Meet No/Date:42/87-	Status: Deferred
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	ALC2/2006		ALC1/2007 27.02.2008	
	HQ File : 01/81/050/00888/AM07/	RLA File : 05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/233/2004-PC.II dated 20.07.2007 by D/o C&PC, final reminder is to be issued by DGFT.			

13	Case No.:12/2/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01007/AM07/	RLA File : 04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/84/2005-PC.II dated 03.09.2007 by D/o C&PC; reminder is to be issued by DGFT.			

14	Case No.:15/49/87- ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01008/AM07/	RLA File : 04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/84/2005-PC.II dated 03.09.2007 by D/o C&PC; reminder is to be issued by DGFT.			

15	Case No.:10/50/87- ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01024/AM07/	RLA File : 04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/84/2005-PC.II dated 03.09.2007 by D/o C&PC; reminder is to be issued by DGFT.			

16	Case No.:2/6/87- ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01038/AM07/	RLA File : 05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/122/2005-PC.II dated 25.06.2007 received and is under examination by D/o C&PC.			

17	Case No.:6/6/87-ALC1/2007	Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01075/AM07/	RLA File : 05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:26.03.2008

	Position: D/L No. 46011/65/2007-PC.II dated 13.06.2007 by D/o C&PC; final reminder is to be issued by DGFT.		
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19	Case No.: 11/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01109/AM07/	RLA File : 03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:26.03.2008
	Position: Reply to D/L No. 46011/71/2007-PC.II dated 13.06.2007 received and is under examination by D/o C&PC.			

20	Case No.: 12/8/87-ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01127/AM07/	RLA File : 08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/158/2005-PC.II dated 25.06.2007 received and is under examination by D/o C&PC.			

21	Case No.: 15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01150/AM07/	RLA File : 04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/84/2005-PC.II dated 03.09.2007 by D/o C&PC, reminder to be issued by DGFT.			

22	Case No.: 2/10/87-ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/01152/AM07/	RLA File : 05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/90/2006-PC.II dated 05.07.2007 followed by reminder dated 27.11.2007 by D/o C&PC, reminder issued by DGFT.			

23	Case No.: 23/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00004/AM08/	RLA File : 31/24/040/00441/AM07/	Lic.No/Date:3110028824 03.04.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/61/2007-PC.II dated 13.06.2007 received and is under examination by D/o C&PC.			

24	Case No.: 8/4/85-ALC3/2007	Party Name:SPACEWOOD	Meet No/Date:42/87-	Status: Deferred
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		FURNISHERS (P)LTD.,	ALC1/2007 27.02.2008	
	HQ File : 01/85/050/00005/AM08/	RLA File : 03/95/040/01318/AM07/	Lic.No/Date:0310425708 05.04.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/80/2007-PC.II dated 20.07.2007 by D/o C&PC; final reminder is to be issued by DGFT.			

25	Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/85/050/00004/AM08/	RLA File : 03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/80/2007-PC.II dated 20.07.2007 by D/o C&PC; final reminder is to be issued by DGFT.			

26	Case No.:27/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00007/AM08/	RLA File : 31/24/040/00440/AM07/	Lic.No/Date:3110028844 05.04.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/61/2007-PC.II dated 13.06.2007 received and is under examination by D/o C&PC.			

27	Case No.:3/10/87-ALC1/2007	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00022/AM08/	RLA File : 05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:26.03.2008
	Position: Reply to D/L No. 46011/89/2007-PC.II dated 20.07.2007 by D/o C&PC is received, and is sent to D/o C&PC for their examination.			

30	Case No.:38/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00030/AM08/	RLA File : 07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/211/2005-PC.II dated 25.06.2007 received and is under examination by D/o C&PC.			

31	Case No.:4/9/87-ALC1/2007	Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00031/AM08/	RLA File : 03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:26.03.2008

	Position: D/L No. 46011/84/2005-PC.II dated 03.09.2007 by D/o C&PC; final reminder is to be issued by DGFT.		
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32	Case No.: 21/8/80-ALC2/2007	Party Name:AUM IMPEX	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/80/050/00051/AM08/	RLA File : 03/94/040/01487/AM07/	Lic.No/Date:0310427572 23.04.2007	Defer Date:26.03.2008
	Position: Reply to D/L No. 46011/117/2007-PC.II dated 26.09.2007 issued by D/o C&PC is received, and is sent to D/o C&PC for their examination.			

33	Case No.: 39/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00039/AM08/	RLA File : 07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/211/2005-PC.II dated 25.06.2007 received and is under examination by D/o C&PC.			

34	Case No.: 6/10/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00071/AM08/	RLA File : 34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:26.03.2008
	Position: Firm has sought time to reply to D/L No. 46011/87/2007-PC.II dated 20.07.2007 by D/o C&PC as they are collecting data; final reminder is to be issued by DGFT.			

35	Case No.: 41/8/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00085/AM08/	RLA File : 02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/111/2007-PC.II dated 26.09.2007 by D/o C&PC; final reminder is to be issued by DGFT.			

36	Case No.: 1/23/87-ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00087/AM08/	RLA File : 09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/141/2005-PC.II dated 23/26.10.2007 by D/o C&PC; final reminder is to be issued by DGFT.			

39	Case No.:5/18/87-ALC1/2007	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00159/AM08/	RLA File : 07/24/040/00218/AM08/	Lic.No/Date:0710052175 25.06.2007	Defer Date:26.03.2008
	Position: D/L No. 46011/18/2007-PC.II dated 01.10.2007 by D/o C&PC; reminder is to be issued by DGFT.			

41	Case No.:32/22/80-ALC2/2007	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/80/050/00359/AM08/	RLA File : 03/94/040/00452/AM08/	Lic.No/Date:0310438668 07.08.2007	Defer Date:26.03.2008
	Position: Copy of application to be sent to D/o C&PC.			

42	Case No.:1942/26/81-ALC2/2007	Party Name:THE WEST COAST PAPER MILLS LTD	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/81/050/00280/AM08/	RLA File : 07/24/040/00372/AM08/	Lic.No/Date:0710053054 27.08.2007	Defer Date:26.03.2008
	Position: Reply to D/L No. 46011/137/2007-PC.II dated 12/20.06.2007 is received from firm, and is sent to D/o C&PC for examination.			

43	Case No.:1/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00340/AM08/	RLA File : 03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/132/2007-PC.II dated 12.11.2007 received and is under examination by D/o C&PC.			

45	Case No.:3/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/87/050/00342/AM08/	RLA File : 03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:12.03.2008
	Position: Reply to D/L No. 46011/132/2007-PC.II dated 12.11.2007 received and is under examination by D/o C&PC.			

46	Case No.:91/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:42/87- ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/83/050/01165/AM08/	RLA File : 03/95/040/00313/AM08/	Lic.No/Date:0310442832 12.09.2007	Defer Date:26.03.2008

	Position: Copy of application to be sent to D/o C&PC.		
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47	Case No.:87/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/83/050/01161/AM08/	RLA File : 03/95/040/00262/AM08/	Lic.No/Date:0310442793 12.09.2007	Defer Date:26.03.2008
	Position: Copy of application to be sent to D/o C&PC.			

48	Case No.:89/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/83/050/01163/AM08/	RLA File : 03/95/040/01158/AM07/	Lic.No/Date:0310442815 12.09.2007	Defer Date:26.03.2008
	Position: Copy of application to be sent to D/o C&PC.			

49	Case No.:172/27/83-ALC1/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:42/87-ALC1/2007 27.02.2008	Status: Deferred
	HQ File : 01/83/050/01246/AM08/	RLA File : 05/24/040/00420/AM08/	Lic.No/Date:0510209638 27.09.2007	Defer Date:26.03.2008
	Position: Copy of application to be sent to D/o C&PC.			

Meeting ended with thanks to Chair and all participants.